

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: October 4, 2006

No. 1621 /DR(S)/2006

Pursuant to Government Office Memo No. 6324/II-4-06-15(10)/94 dated 28.9.2006 Sri **Brijesh Kumar Srivastava-II**, Chief Investigating Officer, Office of the Lok Ayukt, U.P., Lucknow is appointed/posted as Secretary, in the Office of Lok Ayukt, U.P., Lucknow.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 237 / DR (S)/ 2006, Dated: Allahabad: October 4, 2006.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. Hon'ble the Lok Ayukt, U.P., Lucknow.
4. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
8. Sri Brijesh Kumar Srivastava-II, Chief Investigating Officer, Office of Lok Ayukt, U.P., Lucknow.

You shall hand over charge from present post and take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Confidential-B Section), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.

BY ORDER OF THE COURT.

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)